

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C)

No(s). 30714/2014

STATE OF U P AND ORS

Petitioner(s)

VERSUS

SHANTI DEVI AND ORS
(with appln. (s) for c/delay in filing slp)

Respondent(s)

Date : 08/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pankaj Singh, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 12.2.2015.

(SURAJIT DEY)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.01.14
11:19:44 IST
Reason: